

Annexure - 7

Name of the corporate debtor: **ANU ENGITEC PRIVATE LIMITED**
 Date of commencement of CIRP: **03-02-2022**; List of creditors as on: **10-09-2023**

Date of Commencement of Liquidation : **09.08.2023**

List of operational creditors (Government dues)

| Sl. No. | Details of Claimant | | Details of claim received | | Details of claim admitted | | | | | | | (Amount in Rs) | | | |
|---------|--|--------------|---------------------------|-----------------|---------------------------|--------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|---|--|------------------------------|------------------------------------|-----------------|
| | Department | Government | Identification No. | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC, if applicable | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| 1 | EMPLOYEES PROVIDENT FUND ORGANISATION, CHENNAI | CENTRAL GOVT | | | 0 | 0 | Statutory dues | NA | NA | NA | NA | NA | NA | NA | NA |
| 2 | EMPLOYEES PROVIDENT FUND ORGANISATION, MADURAI | CENTRAL GOVT | | | 0 | 0 | Statutory dues | NA | NA | NA | NA | NA | NA | NA | NA |

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